

THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : (a) The number of industrial licences issued during the years 1983, 1984 and 1985 are 88, 103 and 116 respectively.

(b) The number of units which have started commercial production as of now in respect of licences issued during the years 1983, 1984 and 1985 are 63, 58 and 52 respectively.

(c) Yes Sir, many electronics units have failed to start production till September this year.

(d) 25 units out of IL issued in 1983, 45 units out of those issued in 1984 and 64 out of those issued in 1985 have not reported production as of now.

(e) In many cases delays in implementation are generally due to non-provision of infrastructural facilities, financial constraints, market fluctuations etc.

Infiltrators from Pakistan and Bangladesh

*132. SHRI JAGANNATH PATT-
NAIK :
SHRI TARLOCHAN SINGH
TUR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have seen the press reports that over one crore Muslim infiltrators have crossed over to India from Pakistan and Bangladesh during the last one decade;

(b) whether it is a fact that about 50 lakh migrants have settled in 96 new colonies along the border in West Bengal which were not mentioned in the 1981 census; and

(c) if so, the steps taken or proposed to tighten and check large scale infiltration along the international border in West Bengal, Assam, Rajasthan, J. and K. Punjab and Gujarat ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) No such reports have come to the notice of the Government, but Government are aware of infiltrators coming over to India.

(b) The information is being collected from the Government of West Bengal.

(c) The security forces on Indo-Pak and Indo-Bangladesh borders are on constant vigil. Measures have also been taken to strengthen BSF in a 5-year programme.

Directives on conversation in Hindi with foreign dignitaries in India and abroad

*133. SHRI C. JANGA REDDY :
DR. A. K. PATEL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Diplomats, Ministers and Ministerial delegations have been directed to converse in Hindi with foreign dignitaries abroad, to project a proper image of India abroad;

(b) whether Indian delegates at UNO have also been directed to use Hindi in UNO for the same reasons; and

(c) whether the same directive is applicable when conversation with foreign dignitaries is held in India ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) to (c). Yes, Sir. A circular letter was sent to all Missions requesting them to advise/persuade members of Indian delegations going abroad to make use of Hindi, to the extent considered practical and expedient, during discussions with their counterparts. Ministry of External Affairs will provide facilities for interpretation. These instructions will apply, to the extent practical and expedient., when foreign dignitaries visit India. These guidelines are purely advisory.

Proposal to tighten the pollution control acts

*134. SHRI P. PENCHALAI AH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state ;

(a) whether the Government of Andhra Pradesh have requested the Union Government to amend the Pollution Control Acts and make the same more stringent against those who violate the law; and

(b) if so, Government's reaction thereon?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL):

(a) Yes, Sir.

(b) The Government of Andhra Pradesh have made some suggestions regarding amendments to the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981. Even otherwise considerable work for amendments to these Acts has been undertaken over the last few months based on all suggestions including those from Andhra Pradesh. These proposals have now been referred to all State Governments for their views.

[Translation]

Development schemes in North-Eastern region

*135. SHRI BALWANT SINGH
RAMOOWALIA :
SHRI TEJA SINGH DARDI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have drawn up a time bound programme for the completion of the development schemes in North Eastern region; and

(b) if so, the broad outlines thereof?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) and (b). Yes, Sir. In pursuance of the decision taken in the meeting of the Committee of Ministers for Economic Development of the North-Eastern region, which was held on 24.6.1986, the Official Level Committee to service and support the above Committee of Ministers drew up a time schedule for implementation of certain major Central Sector Schemes in the North-East. The broad outlines of these schemes are given in the Statement below.

Statement

Broad outlines of the major Central Sector Schemes for which a time schedule has been drawn up by the Official Level Committee to service and support the Committee of Minister for Economic Development of North-Eastern Region

S. No.	Name of the Scheme	Target
1	2	3
1.	Construction of Balipara-Bhalukpong (35.46 Kms) Meter Gauge Railway Line	By December, 1989.
2.	Construction of Dharmanagar-Kumarghat (33 Kms.) (Meter Gauge Railway Line)	23 Kms. (Dharmanagar to Pechhartal) has been completed in March, 1986. Pechhartal to Kumarghat scheduled to be completed by December, 1988.
3.	Construction of Silchar-Jiribam (49.16 Kms.) (Meter Gauge Railway Line)	Scheduled to be completed by December, 1990.